

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).7050/2021

(Arising out of impugned final judgment and order dated 01-07-2021 in U/S 482/378/407 No.6170/2016 passed by the High Court of Judicature At Allahabad, Lucknow Bench)

ASIF & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No.117318/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.117317/2021 - EXEMPTION FROM FILING O.T.)

Date : 23-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Aftab Ali Khan, AOR (N.P.)

For Respondent(s) Mr. Ardendumauli Kumar Prashad, A.A.G.
Mr. Adarsh Upadhyay, AOR
Mr. Harsh Pratap Shahi, Adv.
Mr. Aman Pathak, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Shreya Srivastava, Adv.
Mr. Ashish Madan, Adv.
Ms. Ananya Sahu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Nobody is present for the petitioners, though the matter is called out twice.

However, in the interest of justice, matter stands adjourned today.

Be listed after four weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)